

MOST IMMEDIATE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

To,

**The Officers of Delhi Higher Judicial Service (Central)
Tis Hazari Courts, Delhi**

No. 31403 - 31453 /SV/Gaz/2024

Dated 10 MAY 2024

Sub:- Special Causal Leave to the Officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2024.

Sir,

In compliance to letter No.2991-3003/DHC/Gaz/G-4/DHJS/SumVac/2024 Dated 07.05.2024 (copy enclosed) on the above noted subject received from the Hon'ble High Court of Delhi, New Delhi, you are requested to intimate the period of special casual leave of 21 days during the period with effect of 01.06.2024 to 30.06.2024.

You are hereby further requested to intimate the dates during which you are willing to perform duty during the period from 01.06.2024 to 30.06.2024 to work on civil/criminal sides to this office by 18.05.2024 positively for onward transmissions to Hon'ble High Court of Delhi, New Delhi.

Yours' faithfully

(MUKESH KR. GUPTA)

**District Judge (Comm.Court-07)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi**

No. 31454 - 31518 /SV/Gaz/2024

Dated 10 MAY 2024

Copy forwarded to :

1. AO(J)/Branch In-charge, all branches (Central) Tis Hazari Courts, Delhi.
2. The PS/ Reader to Ld. Principal District & Sessions Judge (Hqs)
3. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
4. The R&I Branch (Central) for uploading the same on LAYERS.

**District Judge (Comm.Court-07)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi**

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2991-3003 **IN THE HIGH COURT OF DELHI AT NEW DELHI**
No. /DHC/Gaz/G-4/DHJS/SumVac/2024



From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi..
3. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
5. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
8. The Principal District & Sessions Judge (North West), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi..
11. The Principal District & Sessions Judge (South-East) Saket Courts Complex, Delhi
12. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
13. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi

New Delhi, dated, the 07th, May, 2024

Sub : Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2024.

Sir/ Madam,

I am directed to say that Hon'ble the Acting Chief Justice and Judges of this Court have been pleased to resolve that the officers of Delhi Higher Judicial Service may avail Special Casual Leave of 21 days during the period with effect from 01.06.2024 to 30.06.2024 (both days inclusive). The officers of Delhi Higher Judicial Service may individually exercise their option to specify their period(s) of special casual leave, subject to the supervision and orders of the concerned Principal District & Sessions Judge, who will ensure that sufficient number of officer(s) of Delhi Higher Judicial Service, in his District/Sessions Division, remain on duty every day {except Sundays, Second Saturday and holiday on account of Id-ul-Zuha (Bakrid)} to work in both civil and criminal jurisdictions.

OIC (Judl. Br.)

Pr. D & S (HQs)
08/05/24

Yours faithfully

(Surender Pal)
Deputy Registrar (Gaz.IB)
for Registrar General